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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.44/BB/ 2017	-	Admission	Rule--6(2)	360 Degree Infrastructure Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Abhijit Ahr 9663309317	Petitioner	
2.	TEEL TUSHAR.Y. 8722310679	RESPONDENT	

Counsel for petitioner is present. Today, the matter is listed for admission. Office has raised some objections. Petitioner counsel is directed to comply the objections. M/s. King Stubb & Kasiva filed vakalat for respondent. For objections and for filing vakalat, list it on 20.07.2017.


MEMBER (J)


MEMBER (T)